

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2651
ANSWERED ON:17.08.2011
PAKISTANI JUDICIAL COMMISSION
Reddy Shri Anantha Venkatarami

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government has agreed to any judicial commission from Pakistan visiting India and collecting evidence in connection with 26/11 Mumbai terror attacks; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) & (b) India has given in principle approval for a Judicial Commission from Pakistan to visit India in connection with the ongoing trial in Pakistan of the accused in the Mumbai terrorist attacks case. Dates for the visit of the Judicial Commission will be decided through diplomatic channels once the Judicial Commission is constituted by Pakistan.